

floating charge over its other assets, subject to a charge in favour of banks on specified movables for working capital borrowings.

#### WTO Agreements

2574. SHRI KRISHAN LAL SHARMA : Will the Minister of COMMERCE be pleased to state :

- (a) whether a meeting of Indo-European Union joint commission was held at Brusells recently;
- (b) if so, gist of the topics discussed at the meeting;
- (c) whether it is also a fact that the E U has threatened to take action against India due to its non fulfilment of its obligations under W.T.O agreement;
- (d) if so, the details thereof; and
- (e) if so, the steps taken by the Government in this regard?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) and (b) The 10th meeting of the Indo-EC Joint Commission was held in Brussels on 14-15, January 1999. The issues discussed during the meeting include Indo-EU trade relations, market access issues and other broad policy issuses related to promotion of trade under the multilateral framework. A joint strategy for setting up of sectoral Working Groups has also been evolved to promote bilateral trade and economic cooperation.

(c) to (e) The European Union has filed disputes against India in the WTO alleging violation of India's obligations under the WTO in respect of (i) India's Auto Policy; (ii) Quantitative restrictions on imports maintained by India under Articles XX and XXI of GATT; and (iii) Imposition of various customs duties by M/o Finance under the Customs Tariff Act. Consultations are underway with the European Union on these issues with the objective of convincing them that India has been fulfilling its obligations under the WTO.

#### Loans to Educated Unemployed Youths

2575. SHRI KANTILAL BHURIA :  
 SHRI MOHAN RAWALE :  
 SHRI RAM SHETH THAKUR :  
 SHRI T. GOVINDAN :  
 SHRI MOTI LAL VORA :  
 SHRI AJIT JOGI :

SHRI T.R. BAALU :  
 SHRI NRIPEN GOSWAMI :  
 SHRI GEORGE EDEN :  
 SHRI BHARTRAHARI MAHTAB :  
 SHRI RAVI PRAKASH VERMA :  
 SHRI PRADEEP KUMAR YADAV :

Will the Minister of FINANCE be pleased to state :

- (a) the number of educated unemployed youths who applied for loans from the nationalised banks under PMRY to start their own industry/business during the last three years, State-wise;
- (b) the State-wise amount of loans allocated and disbursed by each bank and the number of youths of whom the loans were provided;
- (c) the State-wise number of applications pending and the reasons for delay; and
- (d) the time by which such pending applications are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) As per information furnished by the Reserve Bank of India (RBI), the number of applications received, sanctioned and disbursed under Prime Minister's Rozgar Yojana (PMRY) in respect of the educated unemployed youths by the Public Sector Banks (including Nationalised Banks) during the last three years is given in the Statements I, II and III. The sanction and disbursement of loan amounts under the scheme is a continuous Process. Sponsoring agencies forward applications for 150 percent of targets to banks by 31st December of that year and therefore some applications remain pending with banks for Scrutiny at the end of the year even after achievement of the target. A statement showing the number of applications pending as on 31.3.98 state-wise, is given in Statement-IV. Banks have been further advised to take up such pending applications for scrutiny at the commencement of the next programme year. Applications, which are not found eligible as per guidelines of the scheme or are not found viable are rejected by the banks. As per extant guidelines of Reserve Bank of India (RBI), applications for sanction of loans up to Rs. 25,000/- should be disposed of by the banks within a fortnight and those over Rs. 25,000/- within 8 to 9 weeks.

**Statement-I**

*Prime Minister's Rozgar Yojana for Educated Unemployed Youth (PMRY) - Programme Year 1995-96  
Report showing cumulative position for the year ended March 1996*

*(Rs. Lakhs)*

Name of the States/Union Territory	Target	No. of Applns. recd.	Total Loans sanctioned		Total loans disbursed	
			No.	Amount	No.	Amount
1	2	3	4	5	6	7
Andaman & Nicobar	100	157	92	57.64	71	43.91
Andhra Pradesh	31900	44998	29855	16475.2	24345	13872.31
Arunachal Pradesh	300	305	256	190.81	226	139.07
Assam	10125	11868	8784	6773.43	7484	5466.71
Bihar	22150	39095	17100	12571.35	12557	8690.01
Chandigarh	150	307	168	138.27	152	116.57
Dadra & Nagar Haveli	150	276	188	128.05	177	116.58
Daman & Diu	100	81	44	27.81	29	16.79
Delhi	4550	15795	4358	2331.89	2568	1303.85
Goa	550	740	514	386.69	409	276.15
Gujarat	8500	18974	10455	4499.29	8879	4009.97
Haryana	7480	16956	9003	4741.25	7220	3662.97
Himachal Pradesh	2100	4503	2570	1476.44	2350	1252.89
Jammu & Kashmir	3152	4802	2658	1810.52	1694	1070.85
Karnataka	17700	28316	15867	8795.88	13364	7265.5
Kerala	16000	30170	14204	7404.31	12763	6586.97
Lakshadweep	50	62	35	24	35	23.86
Madhya Pradesh	27050	60443	30592	20360.76	23108	13682.48
Maharashtra	35980	67210	40067	19381.58	31853	14773.22
Manipur	4000	1974	1272	1113.24	1147	834.4
Meghalaya	550	601	534	415.77	391	211.67
Mizoram	250	350	250	230.99	215	162.04
Nagaland	300	312	296	229.78	293	212.91
Orissa	8310	20676	7941	5881.7	5724	3623.51
Pondicherry	500	752	411	173.64	347	145.7
Punjab	15000	27945	15312	9088.77	12355	7177.11
Rajasthan	14000	20795	9938	5232.32	7024	3274.75
Sikkim	200	236	161	81.86	144	73.76
Tamilnadu	22870	35391	18283	9941.53	15003	8297.23

1	2	3	4	5	6	7
Tripura	1300	1799	1407	964.85	674	433.67
Uttar Pradesh	42613	75758	34477	20151.46	28729	16082.65
West Bangal	25950	25384	11540	6970.37	7256	4220.66
Not Specified		21	13	6.66	11	4.71
All India	321360	557052	288645	168058.1	228597	127125.03

**Statement-II**

*Prime Minister's Rozgar Yojana for Educated Unemployed Youth (PMRY) - Programme Year 1996-97*  
*Report showing cumulative position for the year ended 31st March 1997*

(Rs. Lakhs)

Name of the State/Union Territory	Target	No. of Applns. recd.	Total Loans sanctioned		Total loans disbursed	
			No.	Amount	No.	Amount
1	2	3	4	5	6	7
Andaman & Nicobar	100	93	45	51.08	37	23.73
Andhra Pradesh	31900	40876	28158	16314.21	21716	12414.82
Arunachal Pradesh	450	440	405	276.01	239	133.7
Assam	15000	14020	10241	8027.67	7757	5728.05
Bihar	22150	41844	18083	13964.93	15322	11352.31
Chandigarh	150	238	147	115.81	118	84.75
Dadra & Nagar Haveli	150	215	140	83.98	91	47.04
Daman & Diu	100	48	27	18.75	22	14.19
Delhi	4550	5390	1172	613.77	776	393
Goa	550	724	460	351.29	397	287.74
Gujarat	8500	17388	9926	4493.43	8093	3384.17
Haryana	7200	15440	8201	4442.96	6548	3463.32
Himachal Pradesh	2100	4252	2392	1322.79	2220	1185.67
Jammu & Kashmir	3500	3986	1840	1378.44	1243	858.5
Karnataka	17700	28249	15536	8888.33	12171	6861.78
Kerala	15000	27063	14724	8199.63	13306	7094.91
Lakshadweep	50	75	36	29.27	36	29.27
Madhya Pradesh	27050	66715	31213	21159.29	22640	14077.05
Maharashtra	35900	63234	37130	19315.89	30935	16253.16
Manipur	3000	2439	2075	1609.92	1479	1176.92
Meghalaya	825	482	425	331.48	374	231.83
Mizoram	375	602	217	200.78	139	110.4
Nagaland	450	459	428	292.51	421	350.74

1	2	3	4	5	6	7
Orissa	8250	14312	7642	5426.68	5744	3799.55
Pondicherry	500	677	355	149.93	260	112.66
Punjab	8600	19403	9389	5704.21	7618	4550.71
Rajasthan	10400	20644	10241	5627.51	7962	3929.01
Sikkim	200	224	110	49.32	110	50.99
Tamilnadu	21800	20571	16329	9428.07	14215	7670.88
Tripura	1950	2677	1569	1089.18	543	317.05
Uttar Pradesh	35813	73307	33928	20576.59	29089	17208.84
West Bengal	22900	21893	6813	4429.5	5522	3455.21
Not Specified		33	18	11.55	13	8.26
All India	307163	513013	269415	163974.8	217156	126660.21

**Statement-III**

*Prime Minister's Rozgar Yojana for Educated Unemployed Youth (PMRY) - Programme Year 1997-98*  
*Report showing cumulative position for the year ended 31st March 1998*

(Rs. Lakhs)

Name of the State/Union Territory	Target	No. of Applns. recd.	Total Loans sanctioned		Total loans disbursed	
			No.	Amount	No.	Amount
1	2	3	4	5	6	7
Andaman & Nicobar	100	114	61	47.51	44	28.09
Andhra Pradesh	34200	38518	25574	14393.18	17533	9697.96
Arunachal Pradesh	300	275	222	80.12	31	20.33
Assam	13400	12849	7880	6762.45	3185	1852.07
Bihar	21500	33311	12997	10304.48	9296	6759.59
Chandigarh	200	274	167	125.86	116	79.52
Dadra & Nagar Haveli	50	111	75	48.55	67	45.3
Daman & Diu	50	44	31	19.19	30	17.88
Delhi	4700	5852	1104	595.7	583	330.49
Goa	600	462	313	236.46	253	184.33
Gujarat	12600	17917	17883	8272.5	13528	6273.01
Haryana	6300	11049	6137	3335.74	4438	2385.11
Himachal Pradesh	2300	3763	2341	1351.65	1967	1081.26
Jammu & Kashmir	3500	4915	2812	2257.95	1825	1276.87
Karnataka	22000	29868	17235	9949.51	11251	6395.9
Kerala	16000	26195	13881	7751.98	11236	6131.52
Lakshadweep	50	89	47	38.53	40	31.47

1	2	3	4	5	6	7
Madhya Pradesh	31500	58719	30569	19918.74	16954	10310.11
Maharashtra	42600	68896	38843	20326.77	28699	15093.83
Manipur	1300	751	294	240.59	100	65.08
Meghalaya	550	548	440	265.24	140	97.63
Mizoram	400	276	217	194.12	4	3.32
Nagaland	450	443	420	366.35	304	224.12
Orissa	9250	13797	7506	5884.88	3121	1681.69
Pondicherry	500	779	413	171.71	274	111.61
Punjab	9000	17281	9239	5640.54	7468	4159.91
Rajasthan	14300	22625	12598	6596.38	8804	4184.48
Sikkim	100	105	62	31.53	30	15.68
Tamilnadu	27700	32070	15322	8107.5	11356	5879.75
Tripura	1300	2127	912	587.67	127	72.4
Uttar Pradesh	45200	73323	37434	22980.52	28584	16308.89
West Bengal	23000	14951	4682	2957.22	2997	1811.39
Not Specified	12					
All India	345000	492297	267711	159841.1	184385	102610.59

**Statement-IV**

*Prime Minister's Rozgar Yojana for Educated Unemployed Youth (PMRY) - Programme Year 1997-98*

*Report showing Pending applications for the year ended 31st March 1998*

Name of the State/ Union Territory	No. of Applications Pending	1	2
1	2		
Andaman & Nicobar	40	Haryana	139
Andhra Pradesh	5923	Himachal Pradesh	129
Arunachal Pradesh	58	Jammu & Kashmir	376
Assam	401	Karnataka	3730
Bihar	5590	Kerala	2232
Chandigarh	20	Lakshadweep	1
Dadra & Nagar Haveli	8	Madhya Pradesh	4589
Daman & Diu	6	Maharashtra	6471
Delhi	478	Manipur	367
Goa	18	Meghalaya	81
Gujarat	1248	Mizoram	8
		Nagaland	178
		Orissa	3242
		Pondicherry	21
		Punjab	1987
		Rajasthan	2002
		Sikkim	14

1	2
Tamilnadu	2809
Tripura	887
Uttar Pradesh	4195
West Bangal	3698
Not Specified	2986
All India	57512

[English]

**Export of Onion and Potato**

2576. SHRI RAMACHANDRA VEERAPPA :  
SHRI MOHAN RAWALE :

Will the Minister of COMMERCE be pleased to state :

(a) the quantity of onion and potato exported after lifting the ban on export of onion and potato recently; and

(b) the foreign exchange earned through its export during the above period?

THE MINISTER OF COMMRCE (SHRI RAMAKRISHNA HEGDE) : (a) and (b) Restrictions on export of potatoes were removed on 22nd January, 1999 and ban on export of onion was partially lifted on 1st February, 1999 and again further relaxed on 12th February, 1999. Since there is a gap of at least four months in the availability of figures of export from the Directorate General of Commercial Intelligence and Statistics, Calcutta after the exports are effected, figures of export of potatoes and onions made in January and February, 1999 are not available. However, as per details available from NAFED and Maharashtra State Agricultural Marketing Board (MSAMB), No Objection Certificates (NOCs) have been issued for the export of onion as given below :

(As on 4.3.1999)

	Qty (MTs)	FOB value (Rs lakhs)
I. NAFED		
i. Krishnapuram & Bangalore Rose onion	11045	1932.0
ii. Export to Sri Lanka	750	61.84
II MSAMB	25,000 MTs	-

**Export of Vegetable Fats**

2577. SHRI FRANCISCO SARDINHA : Will the Minister of COMMERCE be pleased to state :

(a) whether export of vegetable fats is in jeopardy as some of the European Countries have banned their use in chocolate manufacturing;

(b) if so, the details thereof alongwith the reason therefor; and

(c) the action taken by the Government in this regard?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) and (b) Some member states of the European Union namely Belgium France, Germany, Greece, Italy, Luxembourg, Netherlands and Spain are not permitting use of vegetable fats in chocolate manufacturing on account of quality concerns due to differing national attitudes of what the consumer wants.

(c) The concerns of India are made known to the respective Governments through our Missions abroad whenever standards established have a detrimental effect on our exports.

**Private Banks**

2578. DR. BIZAY SONKAR SHASTRI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to bring the private banks under the investigative jurisdiction of the Central Vigilance Commission;

(b) if so, the details thereof;

(c) whether the Government propose to order CBI for conducting inquiry into the misdeeds of private banks; and

(d) if not, the manner in which the Government propose to discipline the private banks?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FIINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Private Sector Banks are regulated by the Reserve Bank of India.

[Transaltion]

**Rules of Speedy Automatic Clearance to Projects**

2579. DR. MADAN PRASAD JAISWAL :  
SHRI PRADEEP KUMAR YADAV :  
SHRI RAMPAL SINGH :